

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3077

ANSWERED ON:10.02.2014

ESI HOSPITALS

Kateel Shri Nalin Kumar;Shivanagouda Shri Shivaramagouda

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that various Employee State Insurance (ESI) hospitals in the country including Mangalore and Koppal ESI hospitals in Karnataka do not have: required basic infrastructure to render satisfactory service to the ESI beneficiaries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any representation in this regard;
- (d) if so, the details thereof along with the reaction of the Government thereto; and
- (e) the various schemes formulated by the Government to improve the condition/functioning of ESI hospitals in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI KORIKUNNIL SURESH)

(a) & (b): Under the Employees' State Insurance Scheme (ESIS) administered by Employees' State Insurance Corporation (ESIC) and respective State Governments, there are 151 hospitals in different parts of the country of which 116 hospitals are run by State Governments and 35 run directly by the ESIC. ESIC provides for and bears full expenditure for annual Repair and Maintenance, Special Repairs and Capital Works. Provision has been made for constitution of Hospital Development Committee in each Hospital with requisite administrative and financial powers for taking up development works/Repair and Maintenance works for improvement of various facilities in the hospitals. ESIC is ensuring that these hospitals have required basic infrastructure to render satisfactory services to ESI beneficiaries. In ESI Hospital, Mangalore, the basic infrastructure i.e., the building and other facilities are mostly available. There is no hospital in Koppal, Karnataka.

(c) & (d): Improvement in services is an on-going process. Representations regarding functioning of ESIC, as and when received, are sent to ESIC Corporation to enable suitable corrective measures.

(e): ESIC has inter-alia taken following steps to improve the condition of the ESI hospitals in the country:

(i) Ceiling on reimbursement of expenditure on medical care to the State Government has been increased from Rs. 1200/- to Rs. 1500/- per Insured Persons (IPs) per year with effect from 1.4.2012. In addition, it has also been decided to reimburse upto Rs. 200/- per IP per annum to the State Governments for the year in which the bed occupancy in all the State ESI Hospitals is more than 70% during the completed financial year. This additional amount is borne fully by the ESIC Corporation.

(ii) Hospital Development Committees have been constituted in ESI Hospitals and given adequate administrative and financial powers for taking decisions for improvement in medical care facilities.

(iii) Modernisation and Up-gradation of hospitals by providing modern equipment for diagnostic and clinical services.

(iv) ESIC has formulated norms and standards for staff and equipment for smooth functioning of the hospitals and dispensaries.

(v) Super Specialty treatment is being provided through tie up hospitals and expenditure thereon is borne completely by the ESIC.

(vi) ESIC has decided to appoint part time specialists in State run hospitals on contract basis till the State Governments makes regular appointment.